

Item - 6

20.11.2003:

MA-1942/2003 IN

OA-2201/2002

Present: Sh. Upender Misra proxy for
Sh. Vishnu Sharma
counsel for applicant.

Sh. M.K. Bhardwaj proxy for
Sh. A.K. Bhardwaj,
counsel for respondents.

MA-1942/03 has been filed seeking extension of further time to comply the Tribunal's order. Time is extended upto 31.12.2003. No further time shall be granted at any cost. MA stands disposed of.



(Sarveshwar Jha)
MCA

Sd/



(Kuldip Singh)
MCA